

(d) In view of extra packaging and handling cost involved and, also, the nature and volume of FCI's operations, it may not be practicable to sell wheat and rice in small bags of 5 or 10 Kg. directly to the consumers. Moreover, the Open Market Sale Scheme has been discontinued with effect from 1.4.97.

Supply under PDS to Andhra Pradesh

5940. SHRI DHARMABHIKSHAM : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government of Andhra Pradesh requested the Union Government to enhance the quota of rice, wheat and other items being supplied under Public Distribution System/Revamped Public Distribution System;

(b) if so, the details thereof; and

(c) the decision taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. The State Government of Andhra Pradesh has requested for enhancement of quota of the following PDS commodities :

Wheat - Increase from 15000 MT., to 18000 MT. per month from April, 1997.

Kerosene - Requested for making additional allocation.

Edible Oil - Requested for allocation of 93,200 MT of imported edible oil for 1997-98, against lifting of 44,495 MT. during 1996-97 out of allocation of 49,000 MT.

(c) Under the Targeted Public Distribution System (TPDS) the allocation of foodgrains has been fixed for Below Poverty Line population (BPL) and Above Poverty Line (APL) population in accordance with the TPDS guidelines and in the ratio as suggested by the State Government as under :

(000 MT/per Month)					
Rice			Wheat		
BPL	APL	Total	BPL	APL	Total
32.65	152.05	184.70	Nil	15.00	15.00

Kerosene : The allocation to the State of Andhra Pradesh for the year 1997-98 has been increased by 22646 MTs over the last year representing an increase of 3.6% against the national average of 2.9%

Edible Oil: Government's Edible Oil Import Programme for 1997-98 has not yet been finalised.

[Translation]

Vacuum Pan For Khandsari Units

5941. SHRI N.J. RATHWA : Will the Minister of FOOD be pleased to state :

(a) whether sugar mill owners from various States have been protesting against providing 'Vacuum Pan' to the Khandsari units;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the action taken or proposed to be taken by Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) to (d) Under the existing law and rules/orders thereunder "producers of Khandsari sugar" are required to manufacture only by the open pan process, whereas manufacture of sugar by vacuum pan process is allowed only to the "producers of sugar". Producers of khandsari sugar do not have such obligations imposed upon them as are placed on the producers of sugar. For instance, khandsari units are not required to give any part of their produce by way of levy and they are also not required to purchase sugarcane at a stipulated price. They are also not subject to any cess. There is no central excise either. The producers of sugar i.e. those manufacturing sugar by the vacuum pan process are therefore of the view that unless all distinctions between the khandsari and sugar manufacturing units are removed, the ban on the use of vacuum pan process by the Khandsari units should not be lifted. Keeping in view the differences between the khandsari and the sugar manufacturing units, no change in the present situation is contemplated.

[English]

Infrastructure for Gujarat Milk Scheme

5942. SHRI VIJAY PATEL : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether due to non-availability of infrastructure several schemes of Gujarat Milk Scheme and National Dairy Corporation are pending;

(b) if so, the steps the Government have taken in this regard;

(c) whether there is any proposal to set up large national Dairy in Ahmedabad; and

(d) if so, the details thereof?